

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 46

MA 2048/2019 IN C.P. (IB)/2295(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 28.06.2024

NAME OF THE PARTIES: AMERICAN EXPRESS BANKING CORPV
V/s SUNIL HITECH ENGINEERS LTD.

IBC under Sec 7 Sec 60(5) of IB Code, 2016 Rule 11 of NCLT, 2016

ORDER

1. Adv. Nandita Bajpai for the Applicant is present and Adv. Pratik Pandey for the Respondent No. 1 & 2 is also present.
2. The Counsel for the Respondent 1 & 2 place on record the written notes for argument. The matter is **Reserved for Orders**.
3. The Liquidator has already placed the same on record.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/